

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-232/2013

IN THE MATTER OF:

M/s. Sarna Raj Textiles (P) Ltd. & Anr.

.. PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 29.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Rajeev Kumar, Advocate

For the Respondents

: -


For the RD(N)

: Mr. Manish Raj, Co. Prosecutor

ORDER

Learned Counsel for the petitioner is present and represents that copy of the Application seeking modification in the Scheme in view of the observations made in the RD/ROC report has been served at Office of RD/RC & Official Liquidator. Ld. representatives from the RD/ROC office are also present and acknowledges notice. Time is sought for in relation to obtaining instructions regarding application.

Post the matter on 07.9.2017.


(R. VARADHARAJAN)/
MEMBER (JUDICIAL)

Surjit
29.8.2017